

ITEM NO.58

REGISTRAR COURT. 2

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. VIVEK SAXENA

Petition(s) for Special Leave to Appeal (C) No(s). 16747/2023

ONKAR PRASAD (DECEASED) THROUGH LRS & ORS. Petitioner(s)

VERSUS

SHANTI SWAROOP (DECEASED) THROUGH LRS Respondent(s)

Date : 03-10-2023 This petition was called on for hearing today.

For Petitioner(s)

Mr. Naresh Kaushik, Adv.
Mr. Vardhman Kaushik, AOR
Mr. Manoj Joshi, Adv.
Mr. Dhruv Joshi, Adv.
Mr. Shubham Dwivedi, Adv.
Ms. Shikha John, Adv.
Mr. Anand Singh, Adv.

For Respondent(s)

Mr. Kaushal Yadav, AOR
Mr. Nandlal Kumar Mishra, Adv.
Mr. Abhishek Yadav, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Despite due service on respondent no.5, there is no appearance.

Four weeks time, is granted to respondent nos.1 to 4 to file counter affidavit.

After the expiry of said period, matter shall be processed for listing before the Hon'ble Court as per rules.

VIVEK SAXENA
Registrar

pm